

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 138
TO BE ANSWERED ON 2ND FEBRUARY, 2018**

SPECIAL CADRE OF AYUSH PRACTITIONERS

**138. SHRI KAMAL NATH:
SHRI JYOTIRADITYA M. SCINDIA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is planning to create a special cadre of AYUSH practitioners and para medics for village postings to tide over the shortage of doctors in rural parts of the country and if so, the details thereof;
- (b) whether the Government has consulted Medical Council India (MCI) and Indian Medical Association (IMA) and asked them to come up with modalities;
- (c) if so, the details thereof; and
- (d) the time by which AYUSH practitioners are likely to be posted in villages to enable treatment access to the rural population?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Public health and hospital being a State subject, the administrative and personnel matters pertaining to health human resource (Health HR) fall within the jurisdiction of the respective State/UT Governments, including creation of special cadre of AYUSH practitioners and para-medics for village postings, if any. Hence, Government of India does not directly create cadres for AYUSH practitioners and para medics for village postings in the States.

(b) & (c): Does not arise in view of reply to (a) above.

(d): As stated in (a) above, Public health and hospital being a State subject, Government of India does not directly post AYUSH practitioners in villages in the States as this subject falls within the jurisdiction of the respective State Governments.